

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

135

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 12.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.59/2020 in CP(IB) No.526/7/HDB/2018
NAME OF THE COMPANY	CTV Networks Pvt Ltd
NAME OF THE PETITIONER(S)	Helpage Finlease Ltd
NAME OF THE RESPONDENT(S)	CTV Networks Pvt Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Financial Creditor appeared. Learned counsel for the Corporate Debtor appeared. Learned counsel for the Financial Creditor reported that the matter is settled between the parties. The parties to file Joint Memo of Settlement before the next date of hearing. The matter to come up for further consideration on 03.09.2021.

-sdl-

**MEMBER  
(TECHNICAL)**

*Karim*

-sdl-

**MEMBER  
(JUDICIAL)**